

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 565/Confdl./HCS

Dated: 23/03/2022

OFFICE ORDER

In terms of the appointment Order No. 880/G/DOP dated 16.03.2022 issued by the Department of Personnel, Government of Sikkim, Ms. Nairitya Sharma is hereby posted as Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division.

Ms. Nairitya Sharma shall report to the District & Sessions Judge, Gangtok and shall undergo one year induction training at the Sikkim Judicial Academy.

The date of joining for all other purpose will be treated as 21.03.2022, i.e the date of submission of her joining report in the High Court of Sikkim. She will be on a probation for a period of two (2) years.

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR GENERAL

Memo No.: V(252)Confdl./HCS/13018-50

Dated: 23.3.22

Copy to:

1. Ms. Nairitya Sharma as Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division.
2. District & Sessions Judge, Gangtok.
3. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim.
4. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
5. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
6. Advocate General, Government of Sikkim, Gangtok.
7. Additional Advocate General, Government of Sikkim, Gangtok.
8. Chief Secretary, Government of Sikkim, Gangtok.
9. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
10. Special Secretary, Department of Personnel, Government of Sikkim, Gangtok.
11. All District & Sessions Judges.
12. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
13. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
15. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
16. All Chief Judicial Magistrates-cum-Civil Judges.
17. All Sr. Civil Judges-cum-Judicial Magistrates.

18. All Civil Judges-cum-Judicial Magistrates.
19. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
20. President, High Court Bar Association, East Sikkim, Gangtok.
21. President, Namchi Bar Association, South Sikkim.
22. All District Magistrates.
23. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
24. All Section In-charge, High Court of Sikkim.
25. Notice Board
26. Guard file and
27. File.


22.03.2022
REGISTRAR